

GOVERNMENT OF INDIA
MINISTRY OF POWER
RAJYA SABHA
UNSTARRED QUESTION NO.1919
ANSWERED ON 02.08.2022

ELECTRICITY GENERATION FROM RENEWABLE ENERGY SOURCES

1919 # SHRI VIVEK K. TANKHA:

Will the Minister of **POWER**
be pleased to state:

- (a) whether the Central Electricity Authority has set a target to generate 48 per cent electricity out of the total utilised electricity from renewable energy sources by the year 2029-30; and
- (b) if so, the steps being taken by Government to achieve this goal?

A N S W E R

THE MINISTER OF POWER AND NEW & RENEWABLE ENERGY

(SHRI R.K. SINGH)

(a) : A study was carried out by Central Electricity Authority, Ministry of Power with an objective to project the Optimal Generation Capacity mix for 2029-30, the results of which were published in January, 2020. According to the study, the estimated electricity generation from renewable energy sources was assessed to be 39% of the total electricity generation by the year 2029-30.

(b) : Government have taken several steps to promote renewable energy in the country to achieve the goal of 500 GW of non-fossil fuel capacity by 2030, in line with Hon'ble Prime Minister's announcement at CoP-26. These include:

- permitting Foreign Direct Investment (FDI) up to 100 percent under the automatic route,
- waiver of Inter State Transmission System (ISTS) charges for inter-state sale of solar and wind power for projects to be commissioned by 30th June 2025,
- declaration of trajectory for Renewable Purchase Obligation (RPO) up to the year 2030,

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- setting up of Ultra Mega Renewable Energy Parks to provide land and transmission to RE developers on a plug and play basis,
- schemes such as Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM), Solar Rooftop Phase II, 12000 MW CPSU Scheme Phase II, etc,
- laying of new transmission lines and creating new sub-station capacity under the Green Energy Corridor Scheme for evacuation of renewable power,
- setting up of Project Development Cell for attracting and facilitating investments,
- Standard Bidding Guidelines for tariff based competitive bidding process for procurement of Power from Grid Connected Solar PV and Wind Projects.
- Government has issued orders that power shall be dispatched against Letter of Credit (LC) or advance payment to ensure timely payment by distribution licensees to RE generators.
